

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**


(MP)CP(IB) 11/9/NCLT/AHM/2020

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2020**

Name of the Company: Rajesh Ramesh Naphade
V/s
Shree Maheshwar Hydel Power Corporation Ltd

Section of the Companies Act : Section 9 of the Insolvency & Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNAL P JAISWARAN	ADG	Petitioner	
2.				

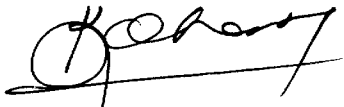
ORDER


The Petitioner is represented through respective Counsel.

The proof of service is filed.

As the connected matter against the same Corporate Debtor is listed on 17.01.2020, hence this matter also be listed on the same date.

List the matter on 17.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 2nd day of January, 2020.